

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/020/587/2019**

HYDERABAD, this the 10<sup>th</sup> day of June, 2021



**Hon'ble Mr. Ashish Kalia, Judl. Member  
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

Sri K. Anjaneyulu,  
S/o. Sri Sitaramaiah,  
Aged about 50 years,  
Occ: Sub Post Master, Gr. C,  
(Under order of Compulsory Retirement),  
Ipur S.O., Narasaraopet Division,  
Guntur, R/o. Guntur, Andhra Pradesh.

...Applicant

(By Advocate : Sri Siva)

Vs.

1. Union of India rep. by  
The Secretary,  
Department of Posts,  
Ministry of Communications and  
Information Technology,  
Dak Sadhan, New Delhi.
2. Chief Post Master General,  
Andhra Pradesh Circle.
3. Director Postal Services and Appellate Authority  
Department of Posts,  
Vijayawada Region, Vijayawada – 520 003,  
Andhra Pradesh.
4. Superintendent of Post offices and  
Disciplinary Authority,  
Narasaropet Division,  
Narasaraopet – 522 601.

....Respondents

(By Advocate: Smt. K. Rajitha, Sr. CGSC.)

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## **ORAL ORDER**

**(As per Hon'ble Mr. B.V. Sudhakar, Admn. Member)**

### **Through Video Conferencing:**



Learned counsel for the applicant has submitted a letter dated 08.06.2021 wherein he has submitted that the applicant is praying for withdrawal of OA.587/2019 as he would not like to pursue the OA in view of covid situation. Permission is granted. Accordingly, the O.A. is dismissed as withdrawn. No order as to costs.

**(B.V. SUDHAKAR)**  
**ADMINISTRATIVE MEMBER**

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

/aV/